

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INDEPENDENT TV LTD Date of Commencement of Liquidation: 17-03-2023; List of Stakeholders as on Date: 18-12-2025; Name of IP: Mr. Anup Kumar; Process Number: 1; Last 5 digit of registration number: 10911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	1	25098087	1	25098087	0	0	0	NA
3	Secured financial creditors	1	20369335	1	20369335	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	62	42627580.9	62	28263404	0	14360842.9	0	Annexure 6
7	Operational creditors (Government Dues)	22	6998485468	22	4666691605	66507684	2265286179	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	35	9116266318	35	499604487	8547186427	66396739	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		121	16202846788.9	121	5240026918	8613694111	2346043760.9	0	